By Regd. Post with ack due.

GOVERNMENT OF ANDHRA PRADESH LEGISLATURE SECRETARIAT

NOTIFICATION NO.336/O.P.I/2014-5

DATED.04.01.2021.

Sub:- LEGISLATURE (O.P.I) SECRETARIAT – Final Allocation of vacant Single/Solitary posts between Andhra Pradesh and Telangana States- Notified –Reg.

Ref:-1. G.O.Ms.No.312,GA(SR)Department, Dated 30.10.2014.

2. Notification No.336/O.P.I/2014, Dated 14.08.2015.

3. Letter No.6509/S.R.I/2015, Dated:18.11.2020 from the E.O. Principal Secretary to Government (SR), General Administration (SR) Department, Andhra Pradesh Secretariat, Hyderabad - 500022.

Through the Notification 2nd cited, except 12(Twelve) vacant Single/Solitary posts borne on the cadre strength of combined Andhra Pradesh State Legislature Secretariat were divided @ ratio of 58.32 :: 41.68 between the residuary state Telangana Pradesh and Legislatures of Andhra No.336/O.P.I/2014-4, dt.30.4.2018. A meeting of Secretaries of State Legislatures of Andhra Pradesh and Telangana has been held on 26.09.2020 to sort out the issue of division of Single/Solitary posts between Andhra Pradesh and Telangana State Legislatures and agreed to divided the posts as per the ratio prescribed in the Annexure to this Notification. The decision of the both Secretaries of Andhra Pradesh & Telangana have also been agreed by the Presiding Officers of Andhra Pradesh and Telangana State Legislatures. Subsequently, the GA(SR) Department has furnished the list of Single/Solitary posts vacant and divided between Andhra Pradesh & Telangana through their letter 3rd cited duly following the guidelines issued in G.O. 1st cited.

2. Therefore, the 12 (Twelve) Single/Solitary vacant posts are hereby divided and allocated between AP & TS State Legislatures in the ratio of 58,32 :: 41.68 as shown in the Annexure to this notification the details of single /Solitary cadre strength are being published on reorganization web site (http://reorganization.ap.gov.in/reorgmc).

SECRETARY

LEGISLATURE SECRETARIAT(AP).

SECRETARY

LEGISLATURE SECRETARIAT(TS).

Andhra Pradesh State Reorganisation

Recommended strength of State Cadre Posts and their distribution

| | Name of Fest | Grade | 1 | e You will be used to did | | | Details of Sanctioned Posts | | | | | | | | | | | ! | | | , | tim Strictment | | |
|----------|--|-------|------|----------------------------------|-----|--------------------|-----------------------------|-----|-------|--|-------------------|-------|----------------|------|-------|-----------------------------|------|-------|----------------|------|----------|----------------|------|-------|
| Sr No | | | | Total No. of Sanctioned Posts | | Head Quarter Posts | | | | | Territorial Posts | | | | | Total No.of Posts Allocated | | | | | | | | |
| | | | | 1 | | | HOD Office | | | State-level entities serving both states | | | Andhra Pradesh | | | Telangana | | | Andhra Pradesh | | | Telangana | | |
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| () | (2) | [3) | (4) | (5) | (6) | [77] | (8) | (21 | (10) | (17) | (12) | (13) | (14) | (15) | (16) | (17) | (15) | (19) | (20) | (21) | (22) | (23) | (24) | |
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| t | Accounts Officer | Gaz | 0 | : | 0 | 1 | 1 | D | 1 | 0 | | 0 | | 6 | - 0 | 0 | | 0 | | | | | | |
| ti . | Assistant Overstor | Gaz | 0 | C | 1 | 1 | 0 | 1 | 1 | 0 | 0 | 0 | | | 1 | | | | | | | | | |
| 7 | Officer an Special Duty | Gaz | 0 | 0 | 1 | 1 | e | | | n | 0 | 0 | | | | - 0 | | | | 1 | | D | (1 | |
| 11 | P.S. to Societary | Gaz | 0 | n | 1 | | 0 | | | 6 | | 0 | | 0 | | | 0 | | 0 | | | 0 | C | |
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| 17 | Unseller | NGO | | | | - | | | ! | | - 0 | Y | | | 0 | 0 | 0 | 0 | 0 | 0 | c | - 6 | 1 | |

Note.

Fil- Hold Employees in the Seniority List

Basis of Africation: Population (58,32:41,68)

Secretary to State Legislature A.P. Legislature Secretariat, Velagapudi, Amaravati. Secretary to State Legislature Telangana, Hyderabad. E.O. Rrl. Secretary to Covt. (SR)

General Administration Department
A.P. Secretariat, Hyderabad-22.